## RAJYA SABHA

requirements in this regard. This decision has been communicated to the Government of Rajasthan. The State Government has not yet submitted their detailed Plan proposals.

## Secret documents seized from Naxalites in Chhattisgarh

## †3741. SHRI SATYAVRAT CHATURVEDI: SHRI MOTILAL VORA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the documents seized from a naxalite hideout in the forests of Chhattisgarh consisted of the documents related to the confidential meeting held on 29th August and 13th April, 2006, under the Chairmanship of Home Secretary and Prime Minister, respectively;

(b) whether it is also a fact that operations against naxalites go in vain due to the prior information of the same to them;

(c) if so, the persons found guilty in this case; and

(d) the steps Government propose to take in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) No Sir. No such documents regarding confidential meetings held on 29th August and 13th April, 2006, under the Chairmanship of Home Secretary and Prime Minister, respectively has been seized from any naxalite hideout in Chhattisgarh.

(b) No, Sir. During 2006, as many as 272 naxalites were killed and 1270 arrested in anti-naxalite police operations countrywide, which indicates that such information is not reaching the naxals.

(c) and (d) Do not arise.

## Kisan Guards to protect lands on Bangladesh border

3742. SHRIMATI SYEDA ANWARA TAIMUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Border Security Force is contemplating to introduce a dedicated force, namely the 'Kisan Guards' to protect fertile lands of farmers falling in between the Zero Line and border fencing along the international border with Bangladesh;

<sup>†</sup>Original notice of the question was received in Hindi.